



**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.**

OA No. 193 of 2024

IN THE MATTER OF:

Madan Mohan Rout ... Applicant

-Versus-

Nilakantheswar Dev and Ors ... Respondents

COMPLIANCE AFFIDAVIT FILED ON BEHALF

OF RESPONDENT No. 4 Shashishekhara D.
Notary Govt. of India

I, Sri Siddharth Shankar Swain, aged about 34 years, S/o Subash Chandra Swain, at present working as Collector, Puri At/PO: Puri, Dist-Puri, do hereby solemnly affirm and state as follows:-

1. That I am the Respondent No. 4 in the present O.A. and well acquainted with the facts of the O.A. and competent to swear this affidavit.

2. That the present affidavit is being filed in compliance of the order dated 05.12.2024 passed by this Hon'ble Tribunal.

2. That, in pursuant to the order dated 05.12.2024 passed by the Eastern Zonal Bench, Hon'ble Tribunal, the respondent

Siddharth S. Swain
COLLECTOR, PURI

Chimpu



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No.4 under letter No.4032 dated 27.12.2024 requested the Block Development Officer, Sadar, Puri to consult with the trustees of Sri Nilakantheshwar Dev, PRI members, households and shops around the "Chandan Pokhari" and to take step to implement the order of the Hon'ble Tribunal. The Hon'ble Tribunal vide order dated 05.12.2024 was pleased to directed to ensure implementation of the recommendations of the Inspection Committee (Consisting of Addl. Chief Environmental Scientist & Regional Officer, SPCB, Bhubaneswar and Additional District Magistrate, Puri)

The copy of the letter No.4032 dated 27.12.2024 is filed herewith as

ANNEXURE-B/4.

4. That the Block Development Officer, Puri after informing all the trustees of Sri Nilakantheshwar Dev, PRI members, house owners and shopkeepers around the Chandan Pokhari has conducted a meeting on 29.01.2025 at 3.00 P.M in presence of members of Trust of Sri Nilakantheswar Dev Temple, Gopinathpur local gentries, local Sarapanch and PEO, Gopinathpur in his office chamber. The matter was discussed in detail in the said meeting and the following decision was taken.

Siddhant S. Swain

COLLECTOR, PURI

Shimra



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- a. Weeding and De-siltation of "Chandan Pokhari" is to be done.
- b. Construction of guard wall is to be made to protect the "Chandan Pokhari".
- c. Construction Steps is to be done.
- d. Outlet drainage Channel and Culvert is to be constructed for discharge of water to Musa River.
- e. Tahasildar, Puri has been requested to conduct enforcement drive to stop drainage of waste water drainage by households and shop keepers to Chandan Pokhari.
- f. The estimate of the above projects is to be prepared by the Gopinathpur Gramapanchayat.
- g. The temple and it's properties are under Endowment. So Trust is to be requested to obtain necessary permission and the trust will place fund to Block Development Officer, Puri for execution of above works.

Siddhant S. Swain
COLLECTOR, PURI

The copy of the proceeding of meeting dated 29.01.2025 is filed herewith as ANNEXURE-C/4.

5. That the deponent craves leave of this Hon'ble Tribunal to file further affidavit if so necessary.

Chinnu



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6. That the facts stated in this compliance affidavit are true to the best of my knowledge and based on records.

Identified by

Heer 02-25
Advocate

Siddharth S Swain

DEPONENT
COLLECTOR, PURI

VERIFICATION

I, Sri Siddharth Shankar Swain, aged about 34 years, S/o Subash Chandra Swain, at present working as Collector, Puri do hereby solemnly affirm and verify the contents of paragraph are true to my knowledge and that I have not suppress any material facts. I

SL. No. 48.....

Dated 03.02.25

sign this verification at my office on 3rd February 2025.

Puri

Dt: 03.02.2025

Siddharth S Swain

VERIFICANT
COLLECTOR, PURI

CERTIFICATE

Due to non-availability of cartridge papers white thick papers used.

Partha Sarathi Nayak

PARTHA SARATHI NAYAK, AGA
E.No.O-1076/2003, MOB-9437277043

Solemnly Affirms & Signed

before me on this 03rd.....

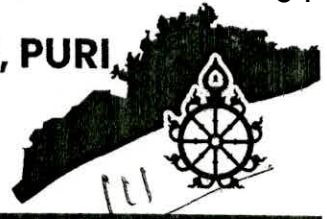
day of 2025 at Puri in presence of Heer Shankar Das
Notary Govt of India





ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939
 Website: www.puri.nic.in, E-Mail: dm-puri@nic.in
 e-mail ID- : judicialpuri2023@gmail.com



Letter No. 4032/Judl dt- 27.12.24

To

The Block Development Officer, Sadar Block Puri.

Annexure-10/11

Sub-:

OA No. 193 of 2024/EZ filed by Sri Madanmohan Rout -Vrs- Sri Sri Nilakantheswar Dev & Others before the National Green Tribunal, Eastern Zone Bench, Kolkata.

Sir,

In inviting a reference to the subject cited above, I am to enclose herewith the copy of order dtd- 05.12.2024 of the Hon'ble National Green Tribunal, E.Z. Bench, Kolkata passed in OA No. 193 of 2024/EZ filed by Sri Madanmohan Rout -Vrs- Sri Sri Nilakantheswar Dev & Others before the National Green Tribunal, Eastern Zone Bench, Kolkata and to say that the Hon'ble Tribunal has directed to implement the recommendation of the inspection committee (consisting of Addl. Chief Environmental Scientist & Regional Officer, SPCB, Bhubaneswar and Additional District Magistrate, Puri).

You are therefore requested to consult with the trustees of Sri Nilakantheswar Dev, PRI members, Local gentries, Households and shops around the "Chandan Pokhari" and take steps to implement of the order of the Hon'ble Tribunal, Odisha, and report compliance by dt 15.01.2025 for onward transmission to the Hon'ble National Green Tribunal as desired.

This may please be treated as **Extremely Urgent**.

Yours faithfully,

SL

Collector, Puri

Memo No. 4033

/Judl dt- 27.12.24

Copy along with enclosures forwarded to the CDO-cum- EO, Zillaparishad, Puri for information and necessary action. He is also requested to ensure for timely implementatic n of order of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.

True copy attested

Deputy Collector,

Judicial, Collectorate Puri

SL

Collector, Puri

*2024
27.12.24*



ଜିଲ୍ଲାପାଳ ଏବଂ ଜିଲ୍ଲା ମାଜିଷ୍ଟ୍ରେଟଙ୍କ କାର୍ଯ୍ୟାଳୟ, ପୁରୀ
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, PURI

Tel: 06752- 222033 (R) 222034 (O) Fax No. : 223939

Website: www.puri.nic.in, E-Mail: dm-puri@nic.in



Memo No. 4034

/Judl dt- 27.12.24

Copy forwarded to the Advocate General, Odisha, Cuttack for favour of information and necessary action.

sl

Collector, Puri

Memo No. 4035

/Judl dt- 27.12.24

Copy forwarded to the Sub- Collector, Puri for favour of information and necessary action.

sl

Collector, Puri

True copy attested

Deputy
Deputy *Collector*
Judicial, Collectorate Puri





ପଞ୍ଚାୟତ ସମିତି କାର୍ଯ୍ୟାଳୟ
ପୁରୀ ସଦର, ପୁରୀ

OFFICE OF THE PANCHAYAT SAMITI
PURI SADAR, PURI

ଘାଟର ଘାଟ ରୋଡ, ପୁରୀ ୭୫୨୦୦୨
Water Works Road, Puri
752002
ori-bpuri@nic.in
ori.bpuri@gmail.com

NO. 451 Date. 29-01-2025

PROCEEDING OF THE MEETING REGARDING IMPLEMENTATION OF ORDERS OF
HON'BLE NGT IN OA NO.193 OF 2023/EZ

A meeting was held on 29.01.2025(wednesday) at 3.00 PM regarding implementation of orders of Hon'ble NGT in OA No 193 of 2024/EZ, filed by Sri Madan Mohan Rout Vrs- Sri Sri Nilakantheswar Dev and others. The members of trust of Sri Nilakantheswar Dev Temple, Gopinathpur local gentries, local Sarapanch and PEO were present. Attendance list is enclosed at Annexure- "A"

At first the directions of Hon'ble NGT in the referred case was read out by ABDO, Puri Sadar. It was learnt during discussion that the above temple and its assets /property are under endowment . It was decided that estimate of following work shall be submitted by Gopinathpur Gram panchayat at an early date:

1. Weeding and De-siltation of the Chandan Pokhari, Gopinathpur
2. Protection of bandha by construction of guard wall.
3. Construction of steps.
4. Construction of outlet drainage Channel and Culvert for discharge to Musa river.

Further, Tahsildar, Puri is requested to conduct enforcement to stop waste water drainage by households and shops to Chandan Pokhari.

Upon receipt of estimates the trust shall be requested to place the funds for execution of work with Puri Sadar Block.

Further, the interim trust is requested to obtain necessary permission for execution of work.

The above decision must be implemented immediately for implementation of order of Hon'ble NGT.

True copy attested

[Signature]
Deputy Collector,
Judicial, Collectorate, Pur

[Signature]
29.01.25
Block Development Officer,
Block Development Officer
Puri Sadar

-8-

Page-2

Memo No. 452 Date:- 29/1/2015

Copy to

1-Sarapanch/PEO/JE/AEE/ADEO of Gopinathpur GP/ DA Dev. Puri Sadar Block.

2- Tahasildar Puri

3-Sub-Collector Puri-cum-Interin Trustee, Shri Nilakantheswar Dev Trust.


4- CDO-cum-EO, Zilaa Parishad, Puri.

5- Collector, Puri

For information & necessary action.

True copy attested


Deputy Collector
Judicial, Collectorate Puri


Block Development Officer,
Block Development Officer,
Puri Sadar

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Annex 'A'

Attendance of Meeting regarding implementation of recommendations of Inspection Committee as per orders of Hon'ble NGT, Eastern Zone Bench, Kolkata & OA No. 193 of 2024/EZ filed by Sri Madanmohan Rout -vrs- Sri Sri Nilakantheswar Dev & Others

Date : 29.01.2025

SL No.	Name	Designation	Contact No.	Signature
1.	Bhirona San Malhi	Member	9668051090	B. Malhi 29.01.2025
2.	Natabar Rout	Member	8249586917	N. Rout 29.01.2025
3.	Madan Mohan Rout	Member	7008946167	Madan Mohan Rout
4.	Biswanarain Behere	Member	9937158430	B. Behere
5.	Manojan Behere	IC Head	7978354564	M. Behere 29.01.2025
6.	Debenmitra Padhan.	PEO	9348612379	D. Padhan 29.01.25
7.	Malays Kumar Mondal	JE	9437882770	M. Mondal 29.01.25
8.	Sambudh Satpathy	ADO	7978648478	S. Satpathy 29.01.25
9.	Prabha Kumar Padhan	R-S	7653063333	P. Padhan
10	Schoder Rout		9337452582	S. Rout
11	Manoj Behere	ADO	8328997580	M. Behere 29.01.25

Three copy attested

Manoj Behere
29.01.25
Deputy Collector
Judicial, Collectorate Pur